

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-1779–JK (LD) of 2026

DATED:- 06 - 02 - 2026

Sanction is hereby accorded to the appointment of Officer's of Public Works(R&B) Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

No:-LAW-OIC/2/2026

Dated:- 06 - 02 - 2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary
11. Private Secretary to Commissioner/ Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

Reyaz Ali Bhat
06/02/26
(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Jan

Annexure to the Government Order No:- 1779 -JK(LD) of 2026 dated 06.02.2026.

S. No.	Case No. Titled	OIC
1	WP (C) No. 3187/2025 titled M/s Ghai Stone Crusher Vs. UT of J&K & others	Er. Khalid Amin Qureshi, Executive Engineer, PMGSY Division, Poonch,
2	WP (C) 336/2025 titled Atta Mohd Batt & others Vs Union Territory of Jammu and Kashmir and others	Er. Ved Singh, Executive Engineer, PMGSY Division, Thathri,
3	WP(C) No. 3014/2023 titled Bahadur Singh vs UT of J&K and others	Er. Tilak Raj, Chief Engineer, PW (R&B) Department, Zone Pir Panjal


